

**GOVERNMENT OF INDIA
MINISTRY OF HOME AFFAIRS**

RAJYA SABHA

QUESTION NO 21.04.2010

ANSWERED ON

MODERNIZATION OF FORENSIC SCIENCE APPLICATIONS .

367

Shri Shantaram Naik

Will the Minister of HOME AFFAIRS be pleased to state :-

- (a) whether Government has any scheme for modernization of Forensic Science Applications;
- (b) if so, the essential features of the scheme;
- (c) the financial assistance given to the State Governments, if any, so far;
- (d) whether there are any schemes known as `Creation of Regional Forensic Science Laboratories at State Level` and `Mobile Forensic Science Units at District Level`; and
- (e) if so, the essential features of the schemes and financial assistance given to the State of Goa in this regard?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS

(SHRI MULLAPPALLY RAMACHANDRAN)

(a) to (e): A Statement is laid on the Table of the House.

STATEMENT REFERRED TO IN REPLY TO PARTS (a) TO (e) OF RAJYA SABHA STARRED QUESTION NO. 367 FOR ANSWER ON 21.04.2010 REGARDING MODERNISATION OF FORENSIC SCIENCE APPLICATIONS.

(a): For upgradation of Forensic Science Application directorate of Forensic Science under Ministry of Home Affairs has the following schemes:-

(i) Composite Scheme on 'Modernisation of Forensic Science Applications' for Director of Forensic Sciences (DFS) and its outlying units of MHA, GOI-outlay Rs. 200 crores under XI five year Plan.

(ii) Composite Centrally Sponsored Plan Scheme of 'Creation of Regional Forensic Science Laboratories (RFSLs) and District Mobile Forensic Units (DMFUs) for States and UTs-outlay Rs. 100 crore under XI Five year Plan.

(b): The essential features of the Centrally Sponsored Scheme (100% assistance from GOI) of 'Modernisation of Forensic Science Applications' for DFS and its outlying units of MHA are as under:-

(i) To improve Forensic Science services/support at central level,

(ii) To make the investigative mechanism faster and cost effective,

(iii) Improve the overall Forensic Awareness among Police, Judiciary,

(iv) Increase of conviction rate thereby acting as a deterrent to perpetration of crimes,

(v) Improve the faith of public in justice delivery system would improve and sustain,

(vi) Nurture the Human Resource Development component in forensics,

(vii) Create Data Banks in emerging areas like DNA, Computer Forensics, and Voice Identification/Speaker Identification etc.

Under the Central Sector Scheme of modernization of Forensic Science Application there are 26 Schemes which inter-alia contain the Scheme of establishment New Hi-Tech central Forensic Science Laboratories' and Government Examiner of Questioned Documents (GEsQD) at Pune, Bhopal and Guwahati with an outlay of Rs. 42.60 crore under 11th Five year Plan.

(c): No Sir.

(d) & (e): Yes Sir. Under the Composite Centrally Sponsored Plan Scheme of 'Creation of Regional Forensic

Science Laboratories and District Mobile Forensic Science Laboratories for States/Union Territories (UTs) with an outlay of Rs. 100 crore it has been decided to set up 6 Regional Forensic Science Laboratories (RFSLs), i.e. one in each State/UT viz Arunachal Pradesh, Chattisgarh, Goa, Sikkim Uttrakhand & Pudducherry and 52 District Mobile Forensic Units (DMFUs) in States/UTs viz Arunachal Pradesh (1), Bihar (4), Chhattisgarh (2), Goa (2), Haryana (2), Himachal Pradesh (2), Jammu & Kashmir (2), Jharkhand (5), Manipur (2), Meghalaya (2), Mizoram (4), Punjab (4), Rajashthan (4), Sikkim (2), Tripura (2), Uttrakhand (2), West Bengal (2), Andaman & Nicobar Islands (2), Dadra & Nagar Haveli (1), Daman & Diu (2), Lakshadweep (2), Puducherry (1), For RFSL, a financial support of Rs. 8 crore per RFSL would be provided to States during the current XIth Five year Plan towards the rent/construction of building for the RFSL as well as logistic and manpower support. For DMFU, a financial assistance of Rs. 1 crore would be provided for each DMFU to be set up in States/UTs. The beneficiary States/UT would be required to sign MoU with Dte. of Forensic Science.

Essential features of the scheme are:-

Provide for improved Forensic Science services support at Regional and District level by providing financial assistance for the capacity building, procurement of equipment and consumables and manpower costs during the 11th Plan period. In case of Regional Forensic Labs, the cost of the building or that of hiring a building would also be provided for. The Dte. of Forensic Science will monitor and evaluate the performance of States/UTs for both the Schemes.